RAJASTHASN HIGH COURT, JODHOUR

No. :14/S.O./2018

Date : 21/08/2018

Sub.: Permission to undertake journey in a Motor Car owned by the Judicial Officers on official visits.

Hon'ble the Chief Justice has been pleased to permit all the Judicial Officers, except the officers who have been provided independent Government Vehicle, to undertake journey in the motor car owned by them for official visits within the State as per admissibility under Rajasthan Travelling Allowance Rules, 1971.

By Order,

REGISTRAR GENERAL

No.: Gen./XV/52/20116(II)/S475-78 Date: 21/08/2018

Copy forwarded to the following for information and necessary action:-

- 1. All the Officers of the Registry, Rajasthan High Court, Jodhpur/Bench, Jaipur.
- 2. All the District & Sessions Judges with the request to circulate it amongst other Judicial Officers of their judgeships.
- 3. A.O.J., RJS (Estt.) Section / General Section/ Examination Cell, Rajasthan High Court, Jodhpur.
- 4. Deputy Registrar (protocol), Rajathan High Court, Jodhpur/Bench, Jaipur.

REGISTRAR GEN ERAL